

(b) ONGC is laying great stress on the welfare measures for the employees to achieve the targets. Some important steps taken in this regard are financial motivation scheme, free conveyance facilities for attending to field sites, free camp facilities at distant and difficult drilling locations, liberal food compensation or whole-some meal facilities at distant and remote drill site colonies, free medical aid, etc. Further welfare measures are also contemplated.

Losses in Fertilizer Plants

4806. SHRI A. C. DAS: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that some fertilizer plants are running in loss;

(b) if so, the names of the fertilizer plants which are incurring such losses;

(c) the reasons of the losses; and

(d) the steps taken by Government to improve the condition of those fertilizer plants?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) and (b) The following fertilizer companies under the administrative control of this Ministry incurred losses during 1981-82:—

(i) Fertilizer Corporation of India Ltd:

It has plants at Gorkhpur, Uttar Pradesh; Sindri, Bihar; Ramagundam, Andhra Pradesh; Talcher, Orissa.

(ii) Hindustan Fertilizer Corporation Ltd;

It has plants at Namrup, Assam; Barauni, Bihar; Durgapur, West Bengal.

(iii) Fertilizer and Chemicals Travancore Ltd.:

It has plants at Udyogamandal, Kerala; Cochin, Kerala.

(c) The main reasons for the losses are low capacity utilization on account of power cuts imposed by various State Governments, non-availability of inputs like coal and equipment problems and design constraints.

(d) Power cuts have been removed by most of the State Governments. The supply of feedstock and inputs to the fertilizer plants has been augmented to the required level. Steps are also being taken to increase capacity utilization by removing inbuilt constraints through plant operation improvement programmes, debottlenecking schemes and installation of Captive Power generation facilities, etc.

Discussion with N.T.P.C. Authorities for recruitment through employment exchange

4807. SHRI HANNAN MOLLAH: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that West Bengal State Power Minister and the State Labour Minister discussed with the authorities of National Thermal Power Corporation on 25-6-82 regarding recruitment through employment exchange;

(b) if so, the details thereof; and

(c) the decisions arrived at the said meeting?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (c) The required information is being collected and will be laid on the Table of the House.

Super Thermal Power Station for Delhi.

4808. SHRI AMAL DATTA: Will the Minister of ENERGY be pleased to state:

(a) whether it has been decided to set up a super thermal power station by NTPC for exclusive supply to Delhi; if so, what will be capacity, phasing, costs for each phase;

(b) will the power station be supplied equipment manufactured by BHEL or imported equipment, if latter what will be the import component of the total equipment cost; and

(c) what other schemes, if any, are there for setting up power stations in any